

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2985
ANSWERED ON 08TH AUGUST, 2024**

GREEN HIGHWAY POLICY

**2985. SMT. SANDHYA RAY:
SHRI JANARDAN SINGH SIGRIWAL:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS
सड़क परिवहन और राजमार्ग मंत्री**

be pleased to state:

- (a) whether the Government has taken measures to ensure the effective implementation of the Green Highways Policy – 2015 and if so, the details thereof;**
- (b) whether the Government has faced any issue in the implementation of the provision of landscaping and plantation of trees along National Highways (NHs) and if so, the details thereof;**
- (c) the number of trees planted along the NHs so far in the country, especially in Madhya Pradesh and Bihar;**
- (d) whether the Government proposes to plant adequate number of trees along the NHs during the next three years and if so, the details thereof;**
- (e) whether the Government has formulated any plan to involve NGOs for nurturing these planted saplings to increase their survival rate and if so, the details thereof; and**
- (f) the details of the action taken/being taken by the Government against the road construction companies which do not plant trees as per the Government policy?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

a) In 2015, Green Highways (Plantation, Transplantation, Beautification & Maintenance) Policy -2015 was promulgated. Since then avenue and median plantations are being taken up as per Annual Plantation Action Plan in conformity with IRC:SP:21-2009 Guidelines. NHAI has planted 402.28 lakh saplings along the National Highways with the involvement of various stakeholders, after promulgation of Green Highways Policy-2015.

b) No issues were faced.

c) So far 402.28 lakh saplings have been planted along the NHs, with 35.04 lakh saplings in Madhya Pradesh and 10.44 lakh saplings in Bihar. The details of plantations made so far (till 2023-24) are enclosed as Annexure I.

d) The plantations are done every year by way of Annual Plantation Action Plan.

e) No Sir.

f) The action against the road construction companies is taken as per the Contract Agreement.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (C) OF LOK SABHA UNSTARRED QUESTION NO.2985 TO BE ANSWERED ON 08TH AUGUST, 2024 ASKED BY SMT. SANDHYA RAY AND SHRI JANARDAN SINGH SIGRIWAL REGARDING “GREEN HIGHWAY POLICY”

Sl No.	State	Cumulative Plantation of 3 Years (2015-16 to 2017-18) (No. of Plants in Avenue & Median Plantation in Lakh)	Plantation in 2018-19 (No. of Plants in Avenue & Median Plantation in Lakh)	Plantation in 2019-20 (No. of Plants in Avenue & Median Plantation in Lakh)	Plantation in 2020-21 (No. of Plants in Avenue & Median Plantation in Lakh)			Plantation in 2021-22 (No. of Plants in Avenue & Median Plantation in Lakh)			Plantation in 2022-23 (No. of Plants in Avenue & Median Plantation in Lakh)			Plantation in 2023-24 (No. of Plants in Avenue & Median Plantation in Lakh)			Total Plantation Progress (2015-16 to 2023-24) (No. of Plants in Avenue & Median Plantation in Lakh)
					Avenue	Median	Total	Avenue	Median	Total	Avenue	Median	Total	Avenue	Median	Total	
1	Andhra Pradesh	6.34	1.47	4.8	1.22	1.79	3.01	0.50	1.17	1.67	0.58	1.00	1.58	0.58	0.55	1.14	20.01
2	Assam	1.01	0.73	0.04	0.92	1.54	2.46	1.01	0.72	1.73	0.45	0.44	0.89	0.22	0.63	0.85	7.71
3	Bihar	1.62	0.64	0.93	0.68	0.04	0.72	1.07	0.96	2.03	0.65	1.47	2.12	1.15	1.23	2.38	10.44
4	Chhattisgarh	2.02	0.86	0.54	0.84	0.34	1.18	0.70	0.31	1.02	0.88	0.44	1.33	0.86	0.31	1.17	8.11
5	Delhi	0.5	5.5	0.02	1.33	0.80	2.13	2.80	6.71	9.50	2.18	1.26	3.44	2.47	1.13	3.60	24.70
6	Gujarat	4.96	0.65	1.06	1.20	1.58	2.78	0.58	1.80	2.38	2.41	2.10	4.51	1.61	2.08	3.69	20.02
7	Haryana	6.46	4.25	0.28	0.61	1.91	2.52	1.00	0.59	1.59	0.93	1.27	2.19	1.13	1.85	2.98	20.27
8	Himachal Pradesh	0.16	0.08	0.23	0.42	0.26	0.68	0.47	0.25	0.71	0.35	0.47	0.82	0.21	0.11	0.32	3.00
9	Jammu & Kashmir	0.41	0.38	0.06	0.01	0.12	0.13	0.11	0.31	0.42	0.20	0.66	0.86	0.41	0.36	0.76	3.02
10	Jharkhand	1.32	0.86	0.26	0.50	0.65	1.16	1.32	1.21	2.53	0.77	0.30	1.07	0.57	0.36	0.92	8.12
11	Karnataka	7.51	1.75	3.73	0.81	2.70	3.51	1.47	2.26	3.73	1.04	1.82	2.86	0.56	1.67	2.23	25.32
12	Kerala	0.9	0.24	0.15	0.08	0.25	0.33	0.04	0.20	0.24	0.02	0.13	0.16	0.01	0.18	0.18	2.20
13	Madhya Pradesh	0.49	2.31	5.3	1.78	2.16	3.94	2.25	3.52	5.77	5.05	5.13	10.18	3.11	3.93	7.04	35.04
14	Maharashtra	7.46	0.64	4.62	1.82	2.40	4.22	3.23	4.74	7.97	2.69	3.34	6.04	2.71	2.54	5.25	36.19
15	Odisha	2.91	2.04	1.73	1.84	1.06	2.90	2.43	1.35	3.78	1.88	1.52	3.40	1.23	1.45	2.68	19.45

16	Punjab	3.98	0	1.98	2.55	2.26	4.81	2.15	0.81	2.96	1.12	1.34	2.45	1.33	1.00	2.33	18.52
17	Rajasthan	8.1	1.52	2.07	3.16	1.63	4.79	4.17	5.28	9.45	7.29	5.16	12.46	2.81	5.29	8.10	46.48
18	Tamil Nadu	6.44	1.82	2.92	1.19	1.67	2.86	0.93	1.54	2.47	1.03	1.52	2.55	1.27	1.35	2.62	21.67
19	Telangana	3.09	0.18	0.59	1.76	1.51	3.27	0.64	1.54	2.18	0.65	2.09	2.74	0.36	0.39	0.74	12.80
20	Uttar Pradesh	6.74	3.8	3.56	1.76	4.55	6.31	1.67	3.75	5.41	3.25	3.02	6.27	2.80	2.02	4.81	36.91
21	Uttarakhand	0	0.52	0.15	0.64	1.46	2.10	1.40	0.73	2.12	0.70	0.53	1.23	0.38	0.18	0.56	6.69
22	West Bengal	3.85	1.03	1.2	1.46	1.59	3.04	1.64	0.74	2.38	1.87	0.51	2.37	1.20	0.53	1.72	15.59
	G r a n d T o t a l	76.27	31.27	36.22	26.58	32.29	58.87	31.58	40.47	72.05	35.99	35.53	71.52	26.96	29.12	56.08	402.28
